SUSPENSION OF MEMBER

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, I wish to move a motion for suspension of Shri Derek O'Brien for the remainder of this session for continuously and wilfully disturbing the proceedings of the House, for disobeying the Chair and for continuously creating disturbance in the House. ...(Interruptions)... Sir, with your permission, I move the motion that Shri Derek O'Brien be suspended from the services of the House for the remaining part of the current Session for his unruly behaviour unbecoming of a Member of Rajya Sabha today, the 8th of August, 2023 ...(Interruptions)...Shouting slogans from the Well of the House thereby disregarding the authority of the Chair, and from his chair, disregarding every instruction of the Chair and bringing disrepute and shame to this august House. ...(Interruptions)...

MR. CHAIRMAN: Shri Derek O'Brien is directed to leave the House. ... (Interruptions)... He is suspended for the rest of the Session. ... (Interruptions)... The House is adjourned to meet at 12.00 noon today.

The House then adjourned at twenty-six minutes past eleven of the clock.

The House reassembled at twelve of the clock, MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: All of you please take your seats.

SHRI PRAMOD TIWARI (Rajasthan): Sir, I have a point of order. It is a request.

MR. CHAIRMAN: Under which rule?

श्री प्रमोद तिवारीः सर, रूल्स 255 और 256. सर, हम आपको वैसे ही इसको सुना देते हैं, आप रूल-बुक क्यों देख रहे हैं? आप मेरे ऊपर ट्रस्ट करिए।

MR. CHAIRMAN: One minute.

श्री प्रमोद तिवारी: सर, रूल्स 255 और 256 सस्पेंशन के बारे में हैं और उसका एक प्रोसीजर है। शायद मुझ से ज्यादा आप इस बात को समझ रहे हैं कि वह एक एक्स्ट्रीम स्टेप है। वह एक एक्स्ट्रीम स्टेप है। में यह नहीं कहता कि वह एक्स्ट्रीम स्टेप कब उठाया जाए, क्योंकि घटना सबके सामने हुई। एक्स्ट्रीम स्टेप तब उठाएं, जब एक्स्ट्रीम हो जाए, पराकाष्ठा हो जाए, लेकिन मैं

समझता हूं कि साहब, अभी पराकाष्ठा नहीं हुई है। कहीं न कहीं आपको भी यह लग रहा है, इसीलिए उस समय वोटिंग नहीं हुई थी।

श्री सभापतिः क्या आप कुछ आकलन देंगे कि पराकाष्टा कहां तक जानी चाहिए?

श्री प्रमोद तिवारी: जी हां, सर, मैं दूंगा, एक नहीं सैकड़ों उदाहरण ऐसे हैं कि पराकाष्टा के बाद सस्पेंशन भी हो जाता है। उसके बाद एक चीज़ और है, जो आपके हार्ट में ज्यादा मात्रा में पाई जाती है और मेरे हार्ट में कम मात्रा में है - वह है उदारता वाला भाव। सर, आप उदारता दिखाइए, तािक सदन चले। मेरा कहना यह है कि इस नियम में अभी वोटिंग नहीं हुई है। वह वोटिंग न हो और आप इस प्रकरण को वैसे ही समाप्त कर दें। पराकाष्टा उसको कहते हैं ...(य्यवधान)...

श्री सभापतिः कौन से प्रकरण को समाप्त करें? ...(व्यवधान)...

श्री प्रमोद तिवारी: सर, अभी-अभी का श्री देरेक ओब्राईन वाला प्रकरण, जो अभी पास नहीं हुआ है। ...(व्यवधान)... सर, इतनी देर में बहुत सी बातें हुईं और दुनिया बहुत आगे बढ़ गई। अब तक तो आपका मूड चेंज हो गया होगा।

श्री सभापतिः में मानता हूं, वैसे भी मैं अदर बैकवर्ड क्लासेज़ में आता हूं, तो मैं बैकवर्ड हूं, यह मैं मानता हूं। दुनिया आगे चली गई, लेकिन मैं बैकवर्ड हूं, लेकिन क्या आप इसको सही मानते हैं?

श्री प्रमोद तिवारी: सर, मैं खुद अनुरोध कर रहा हूं।

श्री सभापतिः क्या आप इसको सही और उचित मानते हैं कि सदन में इस प्रकार का व्यवहार हो! सदन में इस प्रकार का व्यवहार हो कि लोग वैल में आ जाएं!

श्री प्रमोद तिवारी: सर, मैं बहुत विनम्रता से फिर से अनुरोध कर रहा हूं, सारे सीनियर मेम्बर्स अनुरोध कर रहे हैं और मेरे ख्याल से I.N.D.I.A. की हर पार्टी के सदस्य अनुरोध कर रहे हैं कि आप उदारता दिखाते हुए इस मामले को यहीं छोड़ दें। सर, इसमें मेरा मान-सम्मान नहीं बढ़ेगा, इसमें तो आपका मान-सम्मान बढ़ेगा।

श्री सभापतिः मैं किस बात की उदारता दिखाऊँ?

श्री प्रमोद तिवारीः सर, जो कुछ हुआ, उसके लिए मैं आपसे बहुत विनम्रतापूर्वक कह रहा हूं।...(व्यवधान)....

श्री सभापतिः आप मेरी एक बात सुनिए, यदि माननीय सदस्य देरेक ओब्राईन का इस सत्र के लिए निष्कासन हो जाता, तो क्या आपको लगता है कि माननीय सदस्य देरेक ओब्राईन बाहर जाते, उसके बाद अंदर आ सकते थे? क्या वे बाहर जाकर अंदर आ सकते थे?...(व्यवधान)... इसीलिए में यह कह रहा हूं। ...(व्यवधान)... माननीय सदस्यगण, मेरे लिए किसी भी सदस्य के खिलाफ कुछ भी ऐक्शन लेना बडी पीडा का विषय है।

श्री प्रमोद तिवारी: सर, मैं आपकी पीड़ा खत्म करना चाहता हूं। मैं नहीं चाहता कि आपको पीड़ा हो। Sir, I don't want to see you in pain.

श्री सभापतिः लेकिन तिवारी जी, मुझे बड़ा अफसोस है कि मेरी पीड़ा को मैंने खुद खत्म किया है। ...(व्यवधान)... मुझे बड़ा अफसोस है कि उस समय मेरी पीड़ा को किसी ने खत्म नहीं किया। उस समय मैंने हाउस को ऐड़जर्न किया, हाउस की सेंस नहीं ली।

श्री प्रमोद तिवारीः सर, आप इंटेलिजेंट हैं।

श्री सभापतिः उस समय बहुत सोच-समझ कर मैंने हाउस की सेंस नहीं ली, बहुत दूरदर्शिता दिखाते हुए नहीं ली। जयराम जी, आप इसके लिए थोड़ा तो कॉम्प्लिमेंट कीजिए।...(व्यवधान)... यदि आदेश पूरी तरह पारित होता, तो आप सदस्यगण जानते हैं that Shri Derek O' Brien would have left the House. He could not have entered again. Why he entered because it had not fructified into a final step. Why? I did not take that sense of the House deliberately. It is my obligation to ensure to an extreme degree that the House runs and I have been extremely accommodative whenever there has been an input to me in my Chamber. And Mr. Derek O' Brien is a witness of it. If he has ever requested me in my Chamber, I have invariably gone in that direction...(Interruptions)...

SHRI DEREK O' BRIEN (West Bengal): Sir, I am on Rule 267 point of order. ... (Interruptions)...

MR. CHAIRMAN: Take your seat. ...(Interruptions)... Don't force my ...(Interruptions)...

SHRI DEREK O' BRIEN: Sir, I am on the rule book. ... (Interruptions)... I am on the rule book. ... (Interruptions)...

MR. CHAIRMAN: I am declining. ...(Interruptions)... I am declining, please. ...(Interruptions)...

SHRI DEREK O' BRIEN: Sir, I am on the rule book, on a point or order. ... (Interruptions)... Sir, I am on the rule book, on a point of order. I have not gone to

your Chamber between 11 o'clock and 12.00 noon now. So please do not put this message out. ...(Interruptions)...

MR. CHAIRMAN: One minute. ... (Interruptions)...

SHRI DEREK O' BRIEN: I have not gone to your Chamber. ... (Interruptions)... You can suspend me. ... (Interruptions)...

MR. CHAIRMAN: Mr. Derek, ... (Interruptions)...

SHRI DEREK O' BRIEN: I have not gone to your Chamber. Please do not insinuate that.....(Interruptions)...

MR. CHAIRMAN: Hon. Members, do you approve of this conduct? ...(Interruptions)... Do you approve of this conduct? ...(Interruptions)... Do you approve of this conduct? ...(Interruptions)...

श्री मुकुल बालकृष्ण वासनिक (राजस्थान): सर, माननीय सदस्य देरेक ओब्राईन ने ...

MR. CHAIRMAN: Mukulji, you are a very, very senior Member. You will enlighten us.

SHRI MUKUL BALKRISHNA WASNIK: Yes, Sir. With full responsibility, I have got up to intervene in this discussion. माननीय सदस्य देरेक ओब्राईन एक वरिष्ठ सांसद हैं और उन्होंने नियम 267 के तहत एक मामला आपके समक्ष उठाया है। ...(व्यवधान)... इसी मामले को लेकर विपक्ष के नेता के साथ-साथ आज आपने वह आंकड़ा बताया कि करीब 51 ऐसे सांसद हैं, जिन्होंने इस नियम के तहत, Sir, let me complete. I will just take one minute more. Since the 20th of July, the first day, we have been taking up this issue on continuing violence in Manipur.

MR. CHAIRMAN: What is your point?

SHRI MUKUL BALKRISHNA WASNIK: The violence started on $3^{\rm rd}$ of May.

MR. CHAIRMAN: Mukulji, what is your point? ... (Interruptions)...

SHRI MUKUL BALKRISHNA WASNIK: Not even for a day, violence stopped in Manipur....(Interruptions)...

MR. CHAIRMAN: Thank you. ... (Interruptions)...

SHRI MUKUL BALKRISHNA WASNIK: We are raising this because this is a matter of national importance...(Interruptions)...

MR. CHAIRMAN: Thank you. ...(Interruptions)... Thank you, Mukulji. ...(Interruptions)... Hon. Members,...(Interruptions)...

SHRI JAIRAM RAMESH (Karnataka): Sir, ...(Interruptions)...

MR. CHAIRMAN: One second. ...(Interruptions)... On the current situation. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, I just want to bring to your kind attention that following your direction, the Leader of the House and certain leaders of political parties belonging to the I.N.D.I.A. alliance met in the LoP's room. A discussion took place in which the Leader of the House and the Minister of Parliamentary Affairs were present. It was under your direction, it was under your instruction to find a middle path to break the logiam. What was the discussion, Sir? Discussion was, we insisted on Rule 267. The Government said, "Rule 267 is not acceptable to us, we are insisting on Rule 176". We said, "Rule 267 is not acceptable to you, Rule 176 is not acceptable to us. Let us have a middle path of 167. Let us mutually negotiate." Sir, the word is, 'mutually negotiate'. In the spirit of what you said, let us have a mutually-negotiated motion which expresses the sense of the House on what has happened in Manipur and more importantly, what the way forward is. That was the discussion that took place with the Leader of the House and the Parliamentary Affairs Minister. The meeting concluded by saying, three or four leaders from our side and three or four leaders from their side, we will sit, -- it will not take very long -- we will produce a mutually negotiated draft of a motion that could be taken up under 167.

MR. CHAIRMAN: How do you react to the present situation? ... (Interruptions)...

SHRI JAIRAM RAMESH: That was discussed four days ago. We are reiterating that demand. Let us have a mutually negotiated motion on Rule 167 and start the discussion today at 2 o' clock or start the discussion tomorrow at 11 o' clock. That is an offer that was made. The Leader of the House was not averse to the idea, but we

have not moved forward. I have not said one word which is unparliamentary ... (Interruptions)...

MR. CHAIRMAN: Mr. Jairam Ramesh...(Interruptions)...

SHRI JAIRAM RAMESH: I have not said one word which is false and I have just followed the direction that you gave.

MR. CHAIRMAN: Mr. Jairam Ramesh, one minute. I am, at the moment, on the scenario in the House. You heard the distinguished Member of Parliament a while ago. You heard every word he said. Every word was a challenge to the Chair, every word was outside the realm of decorum. What do you say on that?

SHRI JAIRAM RAMESH: Sir, I am trying to find a way forward.

MR. CHAIRMAN: How long would you take to find a way out?

SHRI JAIRAM RAMESH: Sir, the ball is in their court. ... (Interruptions)... It has been in their court for four days. ... (Interruptions)...

MR. CHAIRMAN: Not on this point. ... (Interruptions)...

SHRI JAIRAM RAMESH: The Leader of the House, the Minister of Parliamentary Affairs, they are supposed to get back to us. ... (Interruptions)...

MR. CHAIRMAN: Jairamji, ...(Interruptions)...

SHRI JAIRAM RAMESH: And, I would request you, they should get back to us directly not via the media. ...(Interruptions)... They should come back to us directly. ...(Interruptions)...

MR. CHAIRMAN: Perhaps you have not understood.

SHRI JAIRAM RAMESH: Sir, I am available 24X7.

MR. CHAIRMAN: Just a minute. Would you please take your seat now? You have not appreciated what I was saying. I am currently on the indecorous scenario in the

House. I am on that. You were fully attentive when the hon. Member, Mr. Derek O'Brien, said it while ago. You heard every word of it. I want all of you to reflect, introspect on every word he said, the manner in which he said, the gesture in which he said, the language he employed, the challenge he threw. What do you have to say on that? ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, the LoP has been silenced by the Members of the Treasury Benches. Observations have been made against the LoP yesterday including by the hon. Home Minister. We have kept quiet, Sir. We raised our voice... (Interruptions)...

MR. CHAIRMAN: So, I should keep quiet!

SHRI JAIRAM RAMESH: No, no. We are not saying, you should keep quiet. You are the Chair. You are the custodian of this House. ... (Interruptions)... The Chair is supreme.

MR. CHAIRMAN: Digvijaya Singhji, please help us get out of this situation.

SHRI JAIRAM RAMESH: Sir, please mark my words. The Chair is supreme. But, this justice also seems to be done.

MR. CHAIRMAN: As a Leader of the House in the State for ten years, Digvijaya Singh*ji* has handled situations. Please help us. What will be the way out?

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I am not privy to what discussion took place between the Leader of the House and the Leader of the Opposition.

MR. CHAIRMAN: Right now, ... (Interruptions)... No, no. Not on that.

SHRI DIGVIJAYA SINGH: Sir, I endorse....(Interruptions)...

MR. CHAIRMAN: Digvijaya Singh*ji*, we need your enlightened input on the current scenario where you were fully attentive to what Mr. Derek O'Brien said. You listened to every word he said.

SHRI DIGVIJAYA SINGH: Sir, going into the Well was mentioned by the then Leader of the Opposition, Mr. Arun Jaitley, as a legitimate opposition strategy.

MR. CHAIRMAN: Thank you.

SHRI DIGVIJAYA SINGH: Sir, this has been the practice in the House. ...(Interruptions)... There is the right of the Opposition to protest. ...(Interruptions)...

MR. CHAIRMAN: I expect a leader of your stature to focus on the limited scene you saw ten minutes ago and what you have to say on that. Do you sanctify, approve such kind of a conduct which the House had the occasion to see a while ago?

SHRI DIGVIJAYA SINGH: This has not been happening for the first time. This has happened earlier also when you were not the Chairman of the House. Sir, the Ruling Party was in the Opposition.

MR. CHAIRMAN: So, you approve of it!

SHRI DIGVIJAYA SINGH: And, we have seen the demonstration of the Members of the then Opposition Party and the Statement of Shri Arun Jaitley,... (Interruptions)...

MR. CHAIRMAN: I get your point.

SHRI DIGVIJAYA SINGH: It is our legitimate right.

MR. CHAIRMAN: Thank you. ...(Interruptions)...

SHRI PIYUSH GOYAL: Sir, I think.....(Interruptions)...

MR. CHAIRMAN: I would urge the Leader of the House to speak on this scene which the entire House has seen, every word used, every gesture indicated and the challenge to the Chair of this kind. Please say on this. This is too serious a matter for me to be overlooked. I had all the patience, and in full thoughtfulness, after deep immediate deliberations, I did not take the sense of the House earlier. If I had really fructified the process, Mr. Derek O'Brien would have been out of the House. In my

wisdom, I thought, I must not take it to that conclusion at that point of time. But, when I gave him an opportunity here again, the conduct is for all you to see. I need your guidance. Go ahead.

SHRI PIYUSH GOYAL: Hon. Chairman, Sir, I feel extremely embarrassed as the Leader of this House when I see continuous disregard and discourteous behaviour that is meted out to the Chair. Not only today, but over a period of time, we have been seeing this situation in terms of the behaviour of several Members. It is a matter of extreme pain for all of us who desire that the House runs in a smooth way, who desire that the Question Hour is held, that the Questions are responded to and everybody gets a chance to raise matters of urgent importance. ... (Interruptions)... Everybody in this House wishes the House to debate and deliberate as we did yesterday on different Bills. Sir, regarding the hon. Member of the House, Mr. Derek O'Brien, this is not the first instance that such a behaviour has been seen. It has been requested several times of him that whatever he needs to say, he can say it in a more courteous manner. But, thumping of desk, talking loudly to the Chair, being discourteous to the Chair is, certainly, a behaviour nobody in the House approves of, nobody in the House desires to endorse. ... (Interruptions)... I appreciate the magnanimity shown by the Chair that despite my moving the Motion, you did not go to the extreme step. ... (Interruptions)... With full respect to the magnanimity that the Chair has shown, I would urge the hon. Member, and, through you, Sir, I would urge all the Members that let us all agree to maintain decorum. ... (Interruptions)... I think the least that can be expected of Mr. Derek O' Brien is that he expresses regret to the Chair, particularly when the Chair has felt hurt on this issue. ...(Interruptions)... Sir, we should try to run the House smoothly. Derek, you are my good friend, you are an honourable senior Member and the leader of the party; please show that respect to the Chair who has felt hurt and let us try to move forward in the deliberations in the House. ... (Interruptions)...

MR. CHAIRMAN: Mr. Derek O'Brien, I will give you the floor; please take your seat. I will give the floor to you.

SHRI PIYUSH GOYAL: That is the least that we can all do as a mark of courtesy to the Chair. On behalf of the whole House, I would like to express our full faith in you, Sir. On behalf of the whole House, we have full faith and confidence in you. I regret any behaviour which anybody in the House has done which has hurt you. But, I would

also urge the concerned Members to show that same magnanimity and with regret, let the proceedings of the House continue.

SHRI SAKET GOKHALE (West Bengal): Sir, he is doing this to stop the Manipur discussion.

MR. CHAIRMAN: Would you please take your seat? ... (Interruptions)... Does it look nice?

SHRI SAKET GOKHALE: Sir, I am a new Member, I am shocked to see what is happening.

MR. CHAIRMAN: The whole world is watching us. ...(Interruptions)... Hon. Members, please, ...(Interruptions)... Hon. Leader of the House, please control your team. Shri K.C. Venugopal, I seek your guidance on a limited issue at the moment. To run this House, I will never run out of patience. I will have enough patience, but, at the same time, the situation is being watched not only by us, but by everyone. I know, a Member may have got it in a different state of mind, there may be pressure for a moment and there may be heated arguments. But, you have seen what happened. Would you kindly consider and then respond that out of deliberations, I did not culminate the proceedings by taking sense of the House. Now, after having taken that step, if I again urge the hon. Member, he has only improved on the ferocity of behaviour! ...(Interruptions)...

SHRI K.C. VENUGOPAL (Rajasthan): Sir, please do not take it in that way. Sir, you know the mental situation of all the Members of Opposition from day 1 onwards. We want Manipur, and from day 1 onwards, we are seeking...

MR. CHAIRMAN: Venugopalji, on this point?

SHRI K.C. VENUGOPAL: I am coming to the point, Sir. We are seeking a discussion. We are mentally pained. The way in which the Leader of the House has moved the Resolution is exactly indicating a pre-planned move to suspend him. ...(Interruptions)... He is totally pained, Sir. It is not against you. He is totally pained. They have prepared a letter. That letter was prepared earlier and they read it out.

MR. CHAIRMAN: One minute.

SHRI K.C. VENUGOPAL: It was a pre-planned move to suspend Mr. Derek O'Brien. ...(Interruptions)...That pained him. ...(Interruptions)... That is not against you, Sir. Please don't think that it is against you. ...(Interruptions)... It is against them.

MR. CHAIRMAN: I got your point. So, the point is that Mr. Venugopal has given me - I don't think thoughtfully -- a rare certification that the Treasury Benches were determined to ensure that Mr. Derek O'Brien ...(Interruptions)... I came in the way, so I suffer! Means, the Leader of the House had come with a prepared statement, he read out and the Chair did not allow him to fructify it! So, I need your assistance. Number one. ...(Interruptions)...There are not many people here who know how to deal with the Opposition. They have only nine years of experience, and you have ten years of experience. So, tell me how I deal with him. My good friend, let me tell you, at the moment, for example, when I said 'Mr. Derek O'Brien met me in the Chamber', he immediately concluded as if he met me in the Chamber today between this hour. I never said that. What I said, bona fide, was whenever Mr. Derek O'Brien has met me in my Chamber--we keep on meeting otherwise also--I have always had highest regard for his words. So, I least expected him at this occasion ...(Interruptions)...
Hon. Members ...(Interruptions)...

SHRI DIGVIJAYA SINGH: Sir, I have a simple solution. We may start the discussion under Rule 267. That is the only solution, Sir. ... (Interruptions)...

SHRI K.C. VENUGOPAL: We may start the debate under Rule 267. You have already said that he is prepared to start the debate....(Interruptions)...

MR. CHAIRMAN: Digvijaya Singhji, I had listed the debate a few days ago and I had made it open-ended. It was to start at two o'clock. It never started.

SHRI JAIRAM RAMESH: Sir, I would raise a point.

MR. CHAIRMAN: On this point only.

SHRI JAIRAM RAMESH: Sir, only on Mr. Derek O'Brien. I have no hesitation in saying that Mr. Derek O'Brien didn't fully appreciate what you had been saying. He didn't refer to your meeting today. He was referring to his meeting, as always. ...(Interruptions)... Sir, let me finish. ...(Interruptions)... On behalf of Mr. Derek

O'Brien, I say that he is mistaken. You didn't refer to him meeting today. He was referring to all the meetings. He was wrong. On his behalf, I am saying that. He was wrong. ...(Interruptions)...

SHRI K.C. VENUGOPAL: Sir, he was wrong. ... (Interruptions)...

MR. CHAIRMAN: Hon. Members, please sit down. ...(Interruptions)... Dr. Sudhanshu Trivedi.

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I want to raise a very serious and important issue. A very serious thing has appeared in a foreign media. In the New York Times, there has been news that an issue came up by investigation in the U.S. There are certain things which have come; they have been used as propaganda against India, that too from the back hand of the Chinese Communist Party. मैं यह बताना चाहता हूँ कि वहाँ पर नेविल रॉय सिंघम नाम के एक अमेरिकन के बारे में इस प्रकार की बातें आई हैं। ...(व्यवधान)... भारत के जिन संस्थानों के ऊपर कुछ समय पहले ईडी की रेड हुई थी, उनके बारे में आज समाचार-पत्रों में यह आया है कि भारत-विरोधी शक्तियों के द्वारा उनके पास आर्थिक स्रोत आते थे, जिसके डिटेल्स और रिपोर्ट भी आई है। ...(व्यवधान)... मैं कहना चाहता हूँ कि 'न्यूज़क्लिक' नाम की एक न्यूज़ एजेंसी के विषय में यह बात आई है कि उसको अमेरिका से - यानी वहाँ पर वर्ड निकला है- "शंघाई से शिकागो होते हुए वह फंडिंग भारत के अंदर आ रही है।" ...(व्यवधान)... मैं सदन का ध्यान इस विषय की ओर आकर्षित करना चाहूँगा कि हमारे विपक्ष के नेता एक नहीं, अनेक बार उसी संस्था के बारे में बोल चुके हैं, जिसके बारे में विदेशी फंडिंग की बात आई है, चाइनीज़ प्रोपेगेंडा की बात आई है। ...(व्यवधान)... कांग्रेस पार्टी ने कहा है कि ...(व्यवधान)... यह फ्रीडम ऑफ प्रेस के ऊपर हमला है। ...(व्यवधान)...

श्री पीयूष गोयलः सर, यह बहुत ही गंभीर विषय है। ...(व्यवधान)... यह बड़ी अजीब गाथा है, बड़ा अजीब रिश्ता है। ...(व्यवधान)... कांग्रेस और इन सब का यह जो * गठबंधन है, यह * गठबंधन सभी चाइनीज़ मीडिया को सपोर्ट करके भारत के खिलाफ * कर रहा है। ...(व्यवधान)...यह बड़ा गंभीर मामला है। इसके ऊपर सदन में चर्चा होनी चाहिए।...(व्यवधान)...ये सभी * गठबंधन एक-दूसरे की मदद करते हैं, ...(व्यवधान)... ये लोग पैसे की फंडिंग करते हैं और उस फंडिंग के माध्यम से भारत विरोधी ताकतें भारत के खिलाफ प्रोपेगैंडा करती हैं।...(व्यवधान)... राहुल गांधी का Communist Party of China के साथ क्या रिश्ता है?

MR. CHAIRMAN: One minute, please. ...(Interruptions)...

^{*} Expunged as ordered by the Chair

श्री पीयूष गोयलः क्या एमओयू साइन किया है? ये सब तथ्य सामने आने चाहिए। देश को पता चलना चाहिए कि इनकी क्या मंशा है।...(व्यवधान)... ये भारत के साथ खड़े हैं या चाइना के साथ खड़े हैं।...(व्यवधान)... देश को पता चलना चाहिए कि इनके नेताओं की भारत के प्रति क्या प्रतिबद्धता है?...(व्यवधान)...

MR. CHAIRMAN: Hon. Members,....(Interruptions).... The House is adjourned to meet at 12.45 p.m.

The House then adjourned at twenty-six minutes past twelve of the clock.

The House reassembled at forty-five minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

SHRI SHAKTISINH GOHIL (Gujarat): Sir, one minute. ...(Interruptions)... Sir, one minute. ...(Interruptions)...

SHRI K.C. VENUGOPAL (Rajasthan): Sir, the hon. Leader of the House used a highly objectionable word. ...(Interruptions)... Hon. Leader of the House used a highly objectionable word. ...(Interruptions)...

SHRI SYED NASIR HUSSAIN (Karnataka): Sir, it is objectionable and also unparliamentary....(Interruptions)...

SHRI K.C. VENUGOPAL: The Leader of the House should apologize. ...(Interruptions)... Sir, the hon. Leader of the Opposition.....(Interruptions)...

SHRI SHAKTISINH GOHIL: Sir, one minute. ...(Interruptions)... Sir, you expunge it. ...(Interruptions)...

MR. CHAIRMAN: Hon. Members, please, take your seats. ...(Interruptions)... Shri Jairam Ramesh, please. ...(Interruptions)...आप भी यहां आ जाइए ...(व्यवधान)... नहीं- नहीं, you better come here. ...(Interruptions)... Hon. Members, यह क्या है? ...(व्यवधान)... Do you think the Chair is powerless? ...(Interruptions)... They are doing; you are doing it! ...(Interruptions)... Both sides, take your seats. I will come to that. ...(Interruptions)... Take your seats. ...(Interruptions)... Neerajji, take your seat. ...(Interruptions)... Be on your seats. ...(Interruptions)... Hon. Members, Shri Jairam Ramesh met me in my Chamber. ...(Interruptions)...

SHRI JAIRAM RAMESH (Karnataka): Sir, today. ... (Interruptions)...

MR. CHAIRMAN: Today! ...(Interruptions)...

AN HON. MEMBER: Today also. ... (Interruptions)...

MR. CHAIRMAN: There is hardly a day when he doesn't come to my Chamber. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, I don't find objectionable meeting you. ...(Interruptions)...

MR. CHAIRMAN: It is for the first time he is creating history by not finding objectionable! He indicated to me, in all seriousness, that the Leader of the House...

AN HON. MEMBER: Uttered an objectionable word.

MR. CHAIRMAN: That I will check-up, Sir. But, he limitedly told that the Leader of the House had used a word which, according to him, was totally inappropriate. I don't give out the word before the House. I will examine it and, if it is that way, it cannot find place in the record. ... (Interruptions)...

SHRI JAIRAM RAMESH: Sir, a highly objectionable word has been used. ... (Interruptions)...

SHRI K.C. VENUGOPAL: Sir, he has to take back his word. ... (Interruptions)...

MR. CHAIRMAN: In this House.....(Interruptions)...

SHRI JAIRAM RAMESH: He must apologize. ... (Interruptions)...

MR. CHAIRMAN: I will examine it. ...(Interruptions)... Let me examine it. ...(Interruptions)...